

taken in all the Thermal Power Plants except Vijayawada and Singrauli Plants ;

(c) if so, details of the guidelines sent to the concerned authorities to take immediate pollution control measures ; and

(d) steps taken by the Talcher and other Thermal Power Plants to adopt adequate pollution control measures ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS : (SHRI VIR SEN) : (a) and (b). Yes, Sir.

(c) and (d). (i) Retrofitting of electrostatic precipitators in all the existing old plants has been urged. According to The Central Electricity Authority, retrofitting and augmentation of pollution control devices are envisaged for about 20 power plants.

(ii) Standards for particulate matter and stack height have been made known to the concerned authorities for implementation of necessary pollution control measures.

Nuclear power projects and amount to set them up during Seventh Plan

4409. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) the amount spent on implementing nuclear power development programme in the Sixth Plan;

(b) whether Government propose to set up more number of nuclear power projects during the Seventh Plan;

(c) if so, the amount earmarked towards the development of nuclear power projects in the Seventh Plan period; and

(d) the details of the programme proposed to be implemented by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Capital expenditure incurred in the Sixth Plan in the nuclear power sector was about Rs. 465 crores.

(b) Yes, Sir.

(c) and (d). The 15-year Nuclear Power Profile envisages establishment of 10,000 MWe nuclear power generation capacity. The allocations for the Seventh Five Year Plan are being finalised.

Smuggling of timber wood in Arunachal Pradesh

4410. SHRI DIGVIJAY SINH : Will the PRIME MINISTER be pleased to state :

(a) the magnitude of the smuggling of timber wood in Arunachal Pradesh;

(b) whether the smuggling often arises due to shortage of saw mills;

(c) how many more saw mills have been established in the Union Territory during the last three years; and

(d) the steps being taken to protect this largest forest cover in India ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Some smuggling of timber from Arunachal Pradesh has been reported. The exact extent is not known.

(b) No, Sir.

(c) The information is being collected and will be laid on the Table of Lok Sabha.

(d) The steps taken to protect the forests are as under :

- (1) Strict enforcement of the Indian Forest Act, 1927 to prevent unauthorised felling of trees.
- (2) Deployment of additional force for protection of forests.
- (3) Maintenance of round the clock vigil over forest areas vulnerable to lawlessness.
- (4) Import duty on certain specified forms of wood has been reduced to 10 percent *ad valorem*.
- (5) Efforts are being made to eliminate the agency of contractors in the working of forests.

Illegal infiltration from Bangladesh and discovery of forged Indian Visas

4411. SHRI DIGVIJAY SINH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the estimated magnitude of illegal infiltration from Bangladesh to India over the last three years;

(b) whether a high level team of the Home Ministry discovered large scale racket in forged Indian visas;

(c) if so, the details thereof; and

(d) the number of officials who have been indicted for complicity in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Figures regarding illegal infiltration from Bangladesh into India are not available.

(b) to (d). The Problem of Bangladeshi nationals entering into India on forged visas had come to the notice of the Government of India for which suitable remedial measures are being taken.

Sponsoring of cultural activities scheme from one State to another

4412. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government have sponsored any scheme to support cultural activities and tours amongst the youths from one State to another and from one region to another;

(b) if so, the details of such schemes;

(c) what are the criteria, rules and regulations for conducting and getting assistance therefor; and

(d) what encouragement has been given for such activities during 1983 to 1985 and the details of assistance in kind and cash given during the above period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS & SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) to (d). A statement is given below.

Statement

(a) to (d). The scheme of Promotion of National Integration being implemented by the Department of Youth Affairs and Sports provides opportunities for cultural activities to the participating young persons in the national integration camps organised at various places in the country